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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.438/2018

Date of Decision: 11th April, 2019

CORAM: R. VIJAYKUMAR, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Mr. Surendra Kumar Bansal
 S/o. Shri Dwarika Prasad Gupta
 Senior Professor Civil Engineering,
 National Academy of Indian Railways,
 Lal Baug, Distt:Baroda,
 (GUJ) – 390 004.

... *Applicant*

(By Advocate Shri S.K. Tripathi)

Versus

1. Union of India Through
 The Secretary,
 Ministry of Railways,
 Rail Bhavan,
 Raisina Road,
 New Delhi – 110 001.
2. Chairman Railway Board,
 Room No.236, Ministry of Railways,
 Rail Bhavan, Raisina Road,
 New Delhi – 110 001.
3. The Director,
 Indian Railway Institute PF Civil
 Engineering (IRICEN) Koregaon Park,
 Pune – 411 001.
4. General Manager,
 (Through PCPO)
 Western Railway,
 Western Railway Headquarters,
 Churchgate, Mumbai – 400 020. ... *Respondents*

(By Advocate Shri S. Ravi)

ORDER (ORAL)

Per : Shri R. Vijaykumar, Member (A)

Learned counsel for the applicant submits that he has received instructions from the applicant who wishes to withdraw the Original Application.

2. The Original Application is accordingly dismissed as withdrawn without any order as to costs.

(Ravinder Kaur)
Member (J)

(R. Vijaykumar)
Member(A)

ma.

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